<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 286 OF 2016

Dated: 12th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Changodar Chamber of Commerce & Industries Vs. Gujarat Electricity Regulatory Commission & Anr.			Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. Amit Kapur Mr. Apoorva Misra Ms. Nishtha Kumar		
Counsel for the Respondent(s) :	Ms. Suparna Srivastava Ms. Sanjana Dua for R-1 Mr. M. G. Ramachandran Ms. Ranjitha Ramachandra		
	Ms. Anushree Bardhan for	[.] R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.08.2018.</u>

(Justice N. K. Patil) Judicial Member ts/mk (I.J. Kapoor) Technical Member